NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/164/2016

NAME OF THE PETITIONER(S)

: Joseph Selvakumar

NAME OF THE RESPONDENT(S)

: M/s Chandra Royal Inn Private Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

A SATHIYA MURTHI

Coursel For 3 Respondent

Dymin 11

P.Suresh
1705 k.Moorthy)

counsel for Petitioner

P. Sweeth

<u>ORDER</u>

Shri P Suresh, counsel for petitioner present. Shri A Sathiyamurthy, counsel for R3 present. Counsel for R1 & R2 called but absent. Time granted at request of counsel for petitioner for submitting final arguments. Counsel for R3 is directed to inform the counsel for R1 & R2 about the next date of hearing. Put up on 02.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)